

manufacturing and functional defects of thermometers produced in the country.

#### Disposal of Vehicles by S.T.C.

261. **Shri Himatsingka:** Will the Minister of **International Trade** be pleased to refer to the reply given to Unstarred Question No. 2098 on the 19th April, 1963 and state:

(a) to whom the five vehicles referred to in part (c) thereof have been given;

(b) the make of such vehicles and the price that was paid to each of the owners from whom they were taken or purchased;

(c) price at which each of them was disposed of; and

(d) what has happened to the rest of the vehicles namely, 12 and whether any of them has since been disposed of and if so, to whom?

**The Minister of International Trade (Shri Manubhai Shah):** (a) to (c). A statement is given below:

To Whom sold	Make of the Vehicles
1. Ministry of Home Affairs, New Delhi	Mercedes Benz-220S, 1962
2. Press Information Bureau New Delhi	Opel Rekord, 1961
3. Government of Punjab	Chevrolet Belair
4. Indian Oil Co., Bombay.	Mercedes Benz 220, 1961
5. Raj Bhawan, Orissa.	Chevrolet Impala, 1962

The State Trading Corporation being a business organisation, it is not in the Public interest to disclose this information.

(d) Eight out of the twelve cars have since been disposed of as under:

1. Railway Board.
2. S.T.C., Madras
3. Government of Maharashtra
4. Government of Gujarat
5. Government of Maharashtra
6. Government of Maharashtra
7. Punjab Government
8. Raj Bhawan, Uttar Pradesh

The remaining four are being sold by tender.

#### Committee on Foreign Collaboration Agreements

262. { **Shri Ravindra Varma:**  
**Shri Morarka:**

Will the Minister of **Industry** be pleased to state:

(a) whether it is a fact that Government have set up a Committee of senior officials to supervise foreign collaboration agreements;

(b) if so, the scope and functions of this Committee; and

(c) the names of the members of the Committee?

**The Minister of Industry (Shri Kanungo):** (a) Yes, Sir.

(b) A departmental Committee called the Foreign Agreements Committee examines cases of collaboration agreements between Indian and foreign parties and to make suitable recommendations. Representatives of other Ministries are also associated with the deliberations of this committee when considering Foreign Collaboration cases pertaining to their respective Ministries.

(c) Secretary, Ministry of Industry—*Chairman*.

Joint Secretary, Ministry of Finance (D.E.A.)—*Member*  
Adviser, Industries & Transport, Planning Commission—*Member*.  
Joint Secretary, Deptt. of Company Law Administration, Ministry of Industry—*Member*.